COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 & IA NO. 895 OF 2017 & IA NOS. 551, 435 & 785 OF 2018

Dated: 01st August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited ... Appellant(s)

Vs.

Lanco Anpara Power Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya Ms. Poorva Saigal Mr. Pulkit Agrawal

Counsel for the Respondent(s) : Mr. Avijeet Lala

Ms. Shikha Pandey

Ms. Astha Sharma for R-1

Mr. C.K. Rai

Mr. Sachin Dubey for R-2

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-3 to 6

<u>ORDER</u>

List the matter for hearing on <u>02.08.2018</u> (on Top of Board), as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr